

ZENITH CAPITALS LIMITED

Registered Office: 307 Sharda Chambers, New Marine Lines, Mumbai – 400 020

OPEN OFFER FOR ACQUISITION OF 4,87,550 EQUITY SHARES FROM THE SHAREHOLDERS OF ZENITH CAPITALS LIMITED (THE “TARGET COMPANY”) BY MANSA DEVELOPERS PRIVATE LIMITED (THE “ACQUIRER”)

This Post Offer Public Announcement (the “Announcement”) is being issued by Microsec Capital Limited, on behalf of Mansa Developers Private Limited (hereinafter referred to as “the Acquirer”), in connection with the offer made by the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of shares and Takeovers) Regulations, 2011. The detailed public statement with respect to the aforementioned offer was made on March 04, 2013 in the Financial Express (English) – All Editions, Jansatta (Hindi) – All Editions and Nav Shakti (Marathi) – Mumbai Edition.

1.	Name of the Target Company	:	Zenith Capitals Limited
2.	Name of Acquirer	:	Mansa Developers Private Limited
3.	Name of Manager to the Offer	:	Microsec Capital Limited
4.	Name of the Registrar to the Offer	:	System Support Services
5.	Offer Details		
	a) Date of Opening of the Offer	:	Tuesday, June 18, 2013
	b) Date of Closure of the Offer	:	Monday, July 01, 2013
6.	Date of payment of consideration	:	No Shares have been tendered in the Open Offer.

7. Details of Acquisition

Sl. No.	Item	Proposed in the Offer document		Actuals	
7.1	Offer Price	₹ 54/- per fully paid up equity share of Rs. 10/- each		₹ 54/- per fully paid up equity share of Rs. 10/- each	
7.2	Aggregate number of Equity Shares tendered	4,87,550		Nil	
7.3	Aggregate number of Equity Shares accepted	4,87,550		Nil	
7.4	Size of the Offer (₹) (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹ 263,27,700		Nil	
7.5	Shareholding of the Acquirer before Agreements /Public Announcement (No. & %)	Nil		Nil	
7.6	Equity Shares acquired by way of Agreements				
	● Number	14,32,450		14,32,450	
	● % of fully diluted equity share capital	74.61%		74.61%	
7.7	Equity Shares acquired by way of Open Offer				
	● Number	4,87,550		Nil	
	● % of fully diluted equity share capital	25.39%		-	
7.8	Equity Shares acquired after Detailed Public Statement	Nil		Nil	
7.9	Post Offer shareholding of Acquirer				
	● Number	19,20,000		14,32,450	
	● % of fully diluted equity share capital	100.00%		74.61%	
7.10	Pre & Post Offer shareholding of Public				
	● Number	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
	● % of fully diluted equity share capital	487,550	Nil	487,550	487,550
		25.39%	-	25.39%	25.39%

The Acquirer and its directors accept full responsibility for the information contained in this Post Offer Public Announcement and also accept responsibility for the obligations of the Acquirer laid down under the Securities and Exchange Board of India (Substantial Acquisition of shares and Takeovers) Regulations, 2011.

A copy of this Post Offer Public Announcement will be available on the websites of SEBI and BSE Limited and the registered office of the Target Company.

The terms used but not defined in this Announcement shall have the same meaning assigned in the earlier Public Announcements / Letter of Offer.

Please read this Post Offer Announcement in conjunction with the earlier Public Announcements / Letter of Offer.

Issued by Manager to the Offer on behalf of the Acquirer

 MICROSEC MICRO FOCUS. MEGA WEALTH	MICROSEC CAPITAL LIMITED Azimganj House 2nd Floor 7 Camac Street Kolkata - 700 017 Tel: +91-33-2282 9330 (5 Lines) Fax: +91-33-2282 9335 E-mail: mgoenka@microsec.in Website: www.microsec.in Contact Person : Mr. Manav Goenka
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Place : Kolkata

Dated : July 08, 2013